

ITEM NO.24

COURT NO.1

SECTION X

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s).268/2026

ASHIS RAY

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 12-03-2026 This petition was called on for hearing today.

CORAM : HON'BLE THE CHIEF JUSTICE
HON'BLE MR. JUSTICE JOYMALYA BAGCHI
HON'BLE MR. JUSTICE VIPUL M. PANCHOLI

For Petitioner(s) :Dr. Abhishek Manu Singhvi, Sr. Adv.
Mr. Avishkar Singhvi, Adv.
Mr. Naman Joshi, Adv.
Mr. Uday Bhatia, Adv.
Ms. Ritika Vohra, AOR
Ms. Priya Goyal, Adv.
Mr. Naveen Nagarjuna, Adv.
Mr. Rahul, Adv.

For Respondent(s) :

UPON hearing the counsel the Court made the following
O R D E R

1. Learned Senior Counsel for the petitioner seeks and is permitted to withdraw this petition.
2. The Writ Petition is, accordingly, dismissed as withdrawn.

(ARJUN BISHT)
ASTT. REGISTRAR-cum-PS

(PREETHI T.C.)
ASSISTANT REGISTRAR